

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.200/ BB/2017	-	Admission	252(3)	Valuefab Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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2. Uday Shankar  
Associates, *Applicant*  
9995946883 *valuefab Solutions Pvt Ltd*  
*auth*

**O R D E R**

Matter is listed today for admission. Registry wanted some more information from the Petitioner Company. Petitioner Counsel is directed to supply the same. List it for compliance on 07/12/2017.



Member (T)



Member (J)